

(b) if so, the results thereof;

(c) if not, whether Government propose to undertake any survey in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) No, Sir. The last survey was the All India Rural Debt and Investment Survey 1961-62 conducted by the Reserve Bank of India.

(b) Does not arise

(c) No, Sir.

(d) Since the All India Rural Credit Review Committee appointed by the Reserve Bank of India is going into this question, no survey is considered necessary.

RICE MILLS IN MANIPUR

4701. SHRI M. MEGHACHANDRA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total number of Rice Mills working in the Union Territory of Manipur;

(b) whether all the Rice Mills are being supplied with power and other facilities to run them; and

(c) the number of Rice Mills which have not so far been provided with power and the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). Information is being collected from the State Government and will be placed on the Table of the Sabha as soon as it is received.

BHARAT SEWAK SAMAJ (MANIPUR BRANCH)

4702. SHRI M. MEGHACHANDRA: Will the Minister of FOOD AND

AGRICULTURE be pleased to state:

(a) whether it is a fact that Bharat Sewak Samaj, Manipur Branch has gone bankrupt and became defunct;

(b) if so, the reasons therefor;

(c) whether the Samaj has any arrears to pay to the labour employed by them for their activities; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) to (d). The information is being collected and will be laid on the Table of the House.

ALLOTMENT OF FERTILISERS

4703. SHRI K. SURYANARAYANA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the quantity of nitrogenous fertilisers allotted and actually supplied from the Sindri Fertilisers Factory to the various States during the last three years;

(b) whether the Government of Andhra Pradesh have requested to increase their allotment of fertilisers for the current year; and

(c) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-543/68].

(b) and (c). During the month of December, 1967, the State Government requested for the allotment of some quantity of Sulphate of Ammonia from Sindri because of preference for this fertiliser shown by the cultivators. To meet their urgent demand of this kind of fertiliser, an allotment of 5,000 tonnes of Sulphate of Ammonia from Sindri has been made in favour of

the State Government on 6-2-68. The Factory has been asked to arrange supplies of this quantity on receipt of despatch instructions from the State Government.

In addition, the State Government had also asked for allotment of 25,000 tonnes of Ammonium Phosphate and 25,000 tonnes of Calcium Ammonium Nitrate in lieu of the allotted quantity of Di-Ammonium Phosphate and Ammonium Chloride. The State Government have been advised to explore the possibilities of obtaining supplies of Ammonium Phosphate from E.I.D. Parry, F.A.C.T. and Coromandel Fertilisers, in view of the limited imports of this fertiliser and to accept allotment of Di-Ammonium Phosphate. However, to meet the urgent requirements of the State, 20,000 tonnes of Calcium Ammonium Nitrate were allotted from Rourkela on the 3rd February, 1968, as an advance allotment for the period April-June, 1968.

MINES SAFETY EQUIPMENT

4704. SHRI DEVEN SEN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the Mines Equipment Advisory Board has appointed a Committee on indigenous production of mines safety equipment; and

((b) if so, the progress made by the Committee so far ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) :

(a) Yes.

(b) A sub-committee was set up by the Committee to collect basic information on the subject, e.g., the estimates of demands, the availability of equipment, and the actual and potential manufacturers of the equipment. The sub-committee has compiled the required information and it is expected to submit its report shortly to the main Committee.

REHABILITATION OF DISABLED MINERS

4705. SHRI DEVEN SEN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Committee set up by Government under the chairmanship of Director General of Mines Safety to go into the problem of disabled miners and their rehabilitation has submitted its report; and

(b) if not, the stage at which the matter stands at present ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) :

(a) No.

(b) Organisations of employers and workers and technicians have been requested by the Committee to send their views on the various terms of reference of the Committee, and two Sub-Committees have been formed to collect and collate relevant information on the subject including the practice obtaining in foreign countries. The sub-committees are expected to report to the main Committee in the near future.

AUDIBLE FISH

4706. SHRI MAHANT DIGVIJAI NATH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that 'Audible fish' has been found in the back waters of Kerala.

(b) if so, whether there is any proposal under consideration to export such fish;

(c) the names of countries which have offered to purchase this fish, and

(d) the likely foreign exchange to be earned thereby ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Some fishes, popularly known as Croakers,